

IN THE HIGH COURT OF JHARKHAND AT RANCHI

C.M.P. No. 238 of 2020

Ramesh Chandra Mishra @ Ramesh Kumar Mishra... Petitioner

Versus

State of Jharkhand and others Opp. Parties

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioner: Mr. Chandra Shekhar Pandey, Advocate
For the Opp. Parties: M/s. Deepak Kumar Dubey (A.C. to A.A.G-II),
Anoop Kumar Mehta, Advocate

Oral Order
02/Dated: 08.07.2020

On the ground of bereavement in the family of the learned counsel appearing for the University, let the matter be put up on 23.07.2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)